1995 Written Answers PASSENGER AMENITIES

183. SHRI P. C. BHANJ DEO: Will the Minister for RAILWAYS be pleased to state how much out of Rs. 50 lakhs provided for passenger amenities on the Southern Railway in the Budget Estimates for the year 1953-54, has been spent upto the end of Septem ber, 1953?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. Alagesan): Rs. 10-04 lakhs.

BUDGET PROVISION FOR AND RECEIPT OF LOCOMOTIVES

184. SHRI P. C. BHANJ DEO: Will the Minister for RAILWAYS be pleased to state:

(a) the number of locomotives for which provision was made in the Budget in each year from 1948-49 to 1952-53;

(b) the actual number of locomotives received from all sources in each of the above years;

(c) the amounts provided for locomotives in the Budget in each of the above years; and

(d) the actual cost of locomotives charged in the accounts for each of the above years?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) The annual budget provides both for locomotives ordered in previous years and those to be ordered in the budget year, to the extent that debits are expected for such stock. Progress payments are made at intervals on these orders until delivery is completed, being spread out generally over a period of about three years. It is not, therefore, possible to supply accurate figures relating to complete locomotives. (b) The actual number of locomo tives received are: —

1948-49		149 locomotives
1949-50		432
1950-51	-	235
1951-52		120
1952-53		213

(c) The amount provided for loco motives was: —

1948-49		Rs. 8,55	lakhs
1949-50		Rs. 16,36	"
1950-51		Rs. 7,21	
1951-52		Rs. 6,18	
1952-53	•	Rs- 8,78	
(1) 771			1

(d) The actual cost of locomotives charged is as under: — 19.18-49 Rs. 11,73 lakhs 1949-50 ... Rs. 13.05

••	- w.	10,00	
-	Rs-	8,72	"
	Rs.	10.21	
	Rs.	5.25	
	-	 Rs- Rs. 	■ Rs- 8,72

LEAVE OF ABSENCE TO MEMBERS

- (1) JANAB M. MUHAMMAD ISMAIL ^v Sahib.
- (2) SHRI THAKUR DAS.
- (3) DR. B. R. AMBEDKAR.

MR. CHAIRMAN: I have to inform the hon. Members that the following cable has been received from Shri Muhammad Ismail:

"REGRET DETAINED BY PER-SONAL AND EDUCATIONAL WORK HERE. REQUEST THAT COUNCIL BE PLEASED TO GRANT ME LEAVE UPTO THE END OF MARCH."

Is it the pleasure of the Council that permission be granted to Shri Muhammad Ismail for remaining absent from all meetings of the Council during the first part of its current session?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

MR. CHAIRMAN: I have to-inform the hon. Members that the following

letter has been received from Shri Thakur Das:

"I am going very shortly for an operation to Christian Medical College Hospital, Vellore, South India. Hence, I shall not be able to attend the first part of this session. I therefore request you to kindly grant me leave of absence for the first part of the session."

Is it the pleasure of the Council that permission be granted to Shri Thakur Das for remaining absent from all meetings of the Council during the first part of its current session?

(JVo hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

MR. CHAIRMAN: I have to inform the hon. Members that the following telegram has been received from Dr. B. R. Ambedkar:

"REQUEST LEAVE OF ABSENCE FROM SESSION OWING ILLNESS."

Is it the pleasure of the Council that permission be granted to Dr. B. R. Ambedkar for remaining absent from all meetings of the Council during its "urrent session?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY THE GOVERNMENT ON VARIOUS ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING THE SESSIONS SHOWN AGAINST EACH.

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given during the sessions shown against each: —

- (i) Statement No. Ill—Fifth Session, 1953.
- (ii) Supplementary Statement No, IV— Fourth Session, 1953.
- (iii) Supplementary Statement No. IX—Third Session, 19*3.
- (iv) Statement No. X—Second Session, 1952.
- (v) Supplementary Statement No. VII—First Session 1952.

3 P.M.

THE BUDGET (GENERAL), 1954-55--GENERAL DISCUSSION—continued.

MR. CHAIRMAN: Well, I have here a long list of speakers, and I want the Finance Minister to begin his reply exactly at 6 P.M. YOU have got three hours. I have nearly 25 speakers here. Unless you impose some restraint on yourselves, it will not be possible to go through this list. Then there is no use of your complaining. Mr. Channa Reddy was speaking.

SHRI CHANNA REDDY (Hyderabad): Mr. Chairman: the other day, while I was dealing with deficit financing, I was of the opinion that under the existing and prospective *economic* conditions of our country we may afford to undertake deficit financing without any risk of inflation. The Finance Minister has stated in his statement that he would make every effort to keep the level of deficit financing as low as possible. The country, I think, can safely depend upon the ability of our hon. Finance Minister and upon the assurances that he has given.

Now, Sir, coming to the next point with regard to more borrowing, I have to say that if no strings are attached to the foreign assistance <jr to. the foreign aid that we receive there is no reason why we should refuse it. The fearless and free stand which has been taken by our Government in